

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 12

C.A.(CAA)/75(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **07.05.2024**

NAME OF THE PARTIES: **KUNDAN JEWELLERS PRIVATE LIMITED**

Section 230(1) of the Companies Act, 2013

ORDER

Adv. Ajit Singh Taware and Adv. Kushal Kumar i/b Ajit Singh Taware & Co. for the Applicant present.

Heard the Counsel and the matter is **Reserved for Order**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)